

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No.10413 of 2020

(Arising out of OIA-JMN-CUSTM-000-APP-005-008-20-21 dated 08/06/2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

HARIYANA SHIP BREAKERS LTD

Plot no. 14. Ship Breaking Yard, Alang,
Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.-JAMNAGAR(PREV)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar
Gujarat

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Sanjay Kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 24.07.2024

DATE OF DECISION:26.07.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10412 of 2020.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)